F.No C 30013/60/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

6th Floor, HUDCO Vishala Bldg,
Bhikaji Cama Place, New Delhi,
Dated, the 24th November, 2017

To
All Pr. Chief Commissioners/ Chief Commissioners/
Directors General under CBEC

Subject: 3rd ‘Constitution Day’ on 26th November, 2017 - regarding.

Sirs/Madam,

I am directed to refer to Member(Admn) CBEC’s D.O. letter of even number dated 14.11.2017 on the subject cited above and to forward a copy of letter No. 19022/07/2017-SCD-VI dated 14.11.2017 from Department of Social Justice and Empowerment clarifying that since 26.11.2017 is a holiday (Sunday), the Preamble could be read out on the next working day and also other activities may be taken up as may be appropriate to commemorate the ‘Constitution Day’.

2. In view of the above, you are requested to kindly take necessary action accordingly.

Encl: As above

Yours faithfully,

(Amarjit Singh)
Director (Ad.IV)
Tel. No. 011- 26162694

Copy to: Webmaster, O/o the Directorate General of System, New Delhi with request to kindly upload the letter on CBEC’s website.
No. 19022/07/2017-SCD-VI
Government of India
Ministry of Social Justice and Empowerment
Department of Social Justice and Empowerment
Shastri Bhawan, New Delhi-110001
Date: 14.11.2017

To,
The Secretaries of
All Ministries/Departments of
Government of India.

Subject: Celebration of the ‘Constitution Day’ on 26th November, 2017-reg.

Sir,

Reference is invited to Secretary, SJ&E’s D.O. letter dated 27.10.2017 on
the subject mentioned above. It may kindly be recalled that the ‘Constitution Day’ was
celebrated for the first time in 2015, as part of the 125th anniversary events of Dr. B.R.
Ambedkar. The Government has also notified 26th November as ‘Constitution Day’.

2. It is required that the Preamble to the Constitution be read aloud at a specified
time at all Central government offices, its attached and subordinate offices, autonomous
bodies, Central Govt PSUs, Institutes, Research Institutions, etc. Competitive activities
like debates/essay writing may also be taken up. Central Universities may also arrange
special talks on the Constitution.

3. Since 26.11.2017 is a holiday (Sunday), the Preamble could be read on the next
working day and also other activities may be taken up as may be appropriate to
commemorate the ‘Constitution Day’.

Yours faithfully,

(U. Venkateswarlu)
Joint Secretary to the Government of India
Tel No.23384259
venkateswarlu86@nic.in